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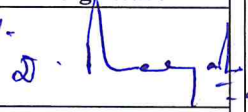
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRABABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 20/9/HDB/2018
NAME OF THE COMPANY	IL&FS Engineering & Construction Company Ltd
NAME OF THE PETITIONER(S)	S.N. Plumbing Private Limited
NAME OF THE RESPONDENT(S)	IL&FS Engineering & Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ranga Rao Doradla	Prof. Rep.	ranga-ca@rediffmail.com @ 9848025125	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghunandan Rao	Advocate	99666 22805	

ORDER

Learned representative Mr.Ranga Rao Doradla present for Petitioner.

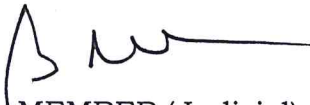
Learned counsel Mr.G.Bhupesh present for Respondent.

Order pronounced in open court.

Petition is dismissed.

No order as to cost.

Vide separate order.


MEMBER (Judicial)